NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017.

16.1.18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	_
	CP 94/11	TP 223/17	For hearing	391 / 394	Idyllic Comfortek Pvt. Ltd.	
CI	BLABAT (INL CADITAL)			1 /	rayine connortex rvt. Ltd.	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHILLY MALLIKARJUN 9986666115

Fu Petitian

Olij

ORDER

Proxy Counsel is present. Assistant from ROC Office is present. Comments not filed on the ROC Report. This is a transfer matter from Hon'ble High Court. This case relates to 2011. List it finally for hearing on 09.02.2018.

Member (T)

Member (J)